

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP No. 120(ND) 09

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
10.08.2018**

**NAME OF THE COMPANY: Sh. Neelamber Agarwal Vs. M/s Neel Padam  
Builders Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397-398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present for the Petitioner:** Mr. Jayant Mehta & Mr. Anuj Shah Advocates

**Present for the Respondent:** None

**ORDER**

CA 423/2018 has been filed by the Respondent praying for recall/modification of the order dated 25<sup>th</sup> April, 2018 whereby the matter had been reserved for orders. The said prayer is made on the grounds that the arguments in this case had been heard by the Bench comprising of Member (J) and Mr. S. K. Mohapatra, Member(T). Keeping in view, the order of 25<sup>th</sup> April, 2018 on record, this application does not merit any consideration. However, with a view to avoid any controversy, Ld. Counsel for the petitioner submits that a last opportunity be given to the respondent to address their arguments before this Bench. Urgency in disposal of the petition is pressed on the grounds that there are various Sr. Citizens who have invested and booked plots with the Respondent company and they are awaiting the

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allotment and possession of the same. This petition is also pending since 2009.

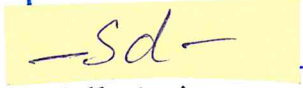
In view of the same, a last opportunity is given to the respondent to address their arguments before this Bench. Written submissions be filed.

As none is present on behalf of the respondent, court notice be issued to the respondent through counsel. The order may also be communicated to the Respondent's Counsel by the Ld. Counsel for the Petitioner.

Copy of the order be given Dasti.

To come up on 11<sup>th</sup> September, 2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**